

**MEGHALAYA LEGISLATIVE ASSEMBLY**  
**BUDGET SESSION**  
**(BULLETIN)**  
**TUESDAY, THE 22<sup>nd</sup> MARCH, 2011.**

The House met at 10.00 am with the Hon'ble Speaker in the Chair, and transacted business till 2:00 P.M. The day was allotted for transaction of Government Business.

**1. Questions:**

Starred Questions No.133 to No. 140 were taken up and disposed off.

**2. Zero Hour Notice:**

The House took up a Zero Hour Notice submitted by Shri Conrad K Sangma, Leader of Opposition under Rule 49-A of the Rules of procedure and Conduct of Business in the Meghalaya Legislative Assembly, on the issue "Holiday Foregone", which is concerned with the special pay to the State Police and Health Department, which is usually given once a year, but was not given since the year 2007.

Dr. Mukul Sangma, Chief Minister replied.

**3. Calling Attention Notice:**

Shri Conrad K Sangma, MLA call the attention of the Minister in-charge Public Works (R) under Rule 54 (I) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 14.03.2011 under the caption "Local groups object to alignment of Umsning bypass. NHAI allays fear of delay on 4-lane road".

Shri H. D. R. Lyngdoh, Minister in-charge PWD (R), replied.

**4. General Discussion on the Budget:**

Members who participated on the General discussion on the Budget were Shri Manas Chaudhuri, MLA Shri T. D. Shira, Opposition Chief Whip, Shri E.C.B. Bamon, MLA and Dr. P.W. Khongjee, MLA.

**5. ADJOURNMENT:**

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Wednesday, the 23<sup>rd</sup> March, 2011.

**Dated Shillong,**  
**The 22<sup>nd</sup> March, 2011.**

**H. Myllemngap**  
**Secretary,**  
**Meghalaya Legislative Assembly.**